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Title: Regarding firing on Adivasis in Kerala.

SHRI N.N. KRISHNADAS : Sir, I am the most obedient Member of this House. ...(*Interruptions*) I am raising a matter which is of national importance. ...(*Interruptions*) This is not an ordinary matter. ...(*Interruptions*) On 19th of this month, in Wyanad district of Kerala, the Police had fired on adivasis. ...(*Interruptions*)

PROF. A.K. PREMAJAM (BADAGARA): The matter relating to adivasis is a national issue. ...(*Interruptions*)

MR. SPEAKER: If you shout like this, I am unable to listen to him.

...(*Interruptions*)

MR. SPEAKER: Let me know what he wants to say. Let him tell me what he wants to say. What are you doing?

...(*Interruptions*)

MR. SPEAKER: Please sit down.

...(*Interruptions*)

MR. SPEAKER: You can refute his charges. But this is not the way.

...(*Interruptions*)

MR. SPEAKER: Will you not allow me to listen to what he wants to say?

...(*Interruptions*)

MR. SPEAKER: Please let him speak.

...(*Interruptions*)

MR. SPEAKER: You come to the subject.

SHRI N.N. KRISHNADAS : Sir, 131 adivasis are missing. ...(*Interruptions*) The Police is torturing them.

MR. SPEAKER: Only what Shri Krishnadas says will go on record and nothing else. Let others shout as much as they want.

(*Interruptions*) *â€

MR. SPEAKER: Shri Krishnadas, you complete your subject.

SHRI N.N. KRISHNADAS : Sir, 131 adivasis are missing. Even little babies are in jail. Nobody knows where they are. ...(*Interruptions*)

Sir, this is not a State matter. This is a matter concerning the country...(*Interruptions*) This is for the first time in the history of this country that such things have happened...(*Interruptions*) Sir, such kinds of atrocities against Adivasis have never taken place in the country...(*Interruptions*)

MR. SPEAKER: I will allow those Members who have given their notices.

...(*Interruptions*)

SHRI N.N. KRISHNADAS : Sir, the hon. Home Minister had assured the House that he would collect the details and would inform the House. So, I demand that the Central Government should enquire about these things and let the House be informed...(*Interruptions*)

MR. SPEAKER: I do not think that the Members want 'Zero Hour' to be conducted. The time of the 'Zero Hour' is already over. The House stands adjourned to meet again at 2.30 p.m.

13.26 hrs.

The Lok Sabha then adjourned for Lunch till thirty minutes

past Fourteen of the Clock.

*** Not Recorded**